

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.318
IA-82/2022, IA-1432/2022
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment
Managers LLP & Anr.

.... APPLICANT/PETITIONER

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... RESPONDENT

U/s 7 of IBC, 2016

Order delivered on 23.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Mr. Anil Dutt, Mr. Sarthak Garg Advs. In IA No.
82/2022, IA No. 1432/2022 (NPCL)

For the Respondent :

ORDER

We have heard the submissions made by the Ld. Counsel appearing for parties. Matter heard in part.

List for further arguments on behalf of the Respondent **on 24.01.2024**

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)